Written Answers

| | 2 | 3 | 4 | 5 | 6 |
|----|-----------------------------------|---|------|-------|---------------------|
| 8. | Lining of channels | ٧ | U.A. | 48.78 | Beyond VIII Plan |
| | Modernisation of Agra Canal | V | U.A. | 36.89 | -do- |
| | Modernisation of Ghaggar Canal | V | U.A. | 26.56 | VIII Plan |

A.P. stands for Annual Plan

U.A. stands of Unapproved

I/C stands for Increasing capacity

Welfare Schemes for SCs/STs

1840. SHRI N.J. RATHVA: Will the Minister of WELFARE be pleased to state:

- (a) the details of various Scheduled Caste/ Scheduled Tribe communities inhabitating in the country particularly in Gujarat;
- (b) the details of various welfare schemes being implemented for the upliftment of SC/ST communities State/UT-wise;
- (c) whether Gujarat has also been covered under these Welfare schemes; and
- (d) if so, the details of funds allocated for this purpose during the Eighth Five Year Plan, so far?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The lists of Scheduled Castes and Scheduled Tribes have been notified through Sixteen Presidential Orders in accordance with the Provisions of articles 341 & 342 of the Constitution. A list of Presidential Orders is given in Statement-1*. The details of Castes & communities which have been specified as Scheduled Castes and Scheduled Tribes in relation to the State of Gujarat are given in Statement-11*.

- (b) As in the Statement III*. [Statements I, II, III and IV have been placed in the Library. See No. L.T. 8533/95]
 - (c) Yes, Sir.
- (d) The funds under the Central/Centrally sponsored Scheme are allocated Scheme-wise and not on State/UT-wise. However, details indicating the total allocation under Central/Centrally Sponsored Schemes meant for the welfare of Scheduled Castes and Scheduled Tribes are given in the Statement-IV*.

[English]

Production in NCL

- 1841. SHRI RAM NIHOR RAI : Will the Minister of COAL be pleased to state :
- (a) whether the Bina project of N.C.L. is giving the production over and above the installed capacity of the plant;

- (b) if so, the details thereof;
- (c) whether the other projects under N.C.L. are giving the production below the installed capacity of the plant;
 - (d) if so, the reasons therefor; and
- (e) the steps taken to increase the production in these projects?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) (a) and (b). Yes, Sir. In 1994-95, Bina Opencast mine of Northern Coalfields Limited (NCL) produced 5.4 million tonnes of coal against its rated capacity of 4.5 million tonnes per annum.

- (c) Out of the 10 coal mines of NCL, four mines namely Gorbi, Jayant, Dubhichua (phase-I) and Kakri are presently producing less than the rated capacity.
- (d) and (e). Reasons of lower production in these four mines are:
 - (i) Exhaustion of reserves in Gorbi mine;
 - (ii) Poor performance of dragline supplied by Heavy Engineering Corporation (HEC) in Dudhichua mine;
 - (iii) High stripping ratio in case of Jayant mine;
 - (iv) Serious hydrological problems in case of Kakri mine.

Steps have been taken to improve performance of dragline at Dudhichua project (Phase-I) and advance dewatering through boreholes is being carried out to improve working conditions at Kakri project. Action has also been taken for replacement of old wornout equipment at Jayant and wherever required.

[Translation]

Infiltration from Baniadesh and Nepai

- 1842. SHRI RAMPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) whether the attention of Government has